



2026:AHC:27954

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 10189 of 2025

Afreen Khatoon

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Asar Mukhtar, Ikram Ahmad
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Learned counsel for the writ petitioner seeks to withdraw the present writ petition.
2. Accordingly, the writ petition is **dismissed** as withdrawn.
3. Withdrawn application is allowed.

(Vikas Budhwar,J.)

February 6, 2026

Virendra